

FIR No. : 369/2020  
PS : Bhajanpura  
State Vs. Shivam Sood

16.01.2021

Pr. : Sh. R K Sharma, Counsel for Applicant/Accused.

Report received. As per report, accused has already been discharged vide order dated 16.12.2020. Copy of order also annexed.

Accordingly, bail application is infructuous and stands disposed off.

Copy of this order as well as order dated 16.12.2020 be given dasti as well as sent to concerned jail superintendent.

(Rupinder Singh Dhiman)  
MM-01/NE/KKD/16.01.2021

FIR No.: 430/2020  
PS : Bhajanpura  
State Vs. Shivam Sood

16.01.2021

Pr. : Sh. R K Sharma, Counsel for Applicant/Accused.

Report received. As per report, accused has already been discharged vide order dated 16.12.2020. Copy of order also annexed.

Accordingly, bail application is infructuous and stands disposed off.

Copy of this order as well as order dated 16.12.2020 be given dasti as well as sent to concerned jail superintendent.

(Rupinder Singh Dhiman)  
MM-01/NE/KKD/16.01.2021

FIR No. : 912/15  
PS : Bhajanpura  
State Vs. Roshan Lal Sharma

16.01.2021

Pr. : None.

Let death verification report of Usman be called for 19.01.2021.

(Rupinder Singh Dhiman)  
MM-01/NE/KKD/16.01.2021

FIR No. : 551/19  
PS : Bhajanpura  
State Vs. Rajesh Kumar Goyal

16.01.2021

Pr. : Shri Himanshu Vaid for accused/applicant.  
Surety is not present.

Put up for presence of surety for 19.01.2021.

(Rupinder Singh Dhiman)  
MM-01/NE/KKD/16.01.2021

CC No. : 849/19

PS : Bhajanpura

Konark by Sahil and Dheeraj Vs. Tejinder Pal Singh

16.01.2021

Pr. : Shri Vijay Laxmi Goel, Counsel for Complainant.

Put up with file on 19.01.2021.

(Rupinder Singh Dhiman)  
MM-01/NE/KKD/16.01.2021

FIR No. : 207/98  
PS : Bhajanpura  
State Vs. Vikas

16.01.2021

Pr. : Counsel for the applicant.

At request, put up on 19.01.2021.

(Rupinder Singh Dhiman)